



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1269/2018 FIXED	TAX BAR ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE
2	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R-3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
3	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	R SARMAH (r-4) MR H K NATH (r-4) MR J BORAH (r-4) MR. K KAKOTI (r-4) SC, PNB
	WITH I.A.(Civil)/1760/2021 in WP(C)/3753/2021	PUNJAB NATIONAL BANK AND 2 ORS Versus PARTHAPRATIM PHUKAN		
	WITH Cont.Cas(C)/297/2021	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
5	WP(C)/6889/2021 FIXED	UNION OF INDIA AND 5 ORS. Versus RAHIM UDDIN BARBHUIYA	MS B CHAKRAVARTY	DR G J SHARMA MR M CHANDA MR S NATH

6	WP(C)/91/2022 FIXED	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
7	WP(C)/796/2022 FIXED	THE UNION OF INDIA AND 3 ORS Versus DIGANTA KUMAR CHETIA	MR A DASGUPTA MR. B K DAS MR H P GUWALA	MR. U K NAIR MR. M P SARMA MR. M P SARMA MR. A BORO
ORDERS				
8	PIL/85/2020 FIXED	RATNESWAR BARUAH AND 43 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM MR S CHAKRABORTY SC, RAILWAY
9	WA/154/2021 BY SLIP	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1109/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	MR. A CHAMUAH (R-2) DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1110/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
10	Review.Pet./104/2022 FIXED, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM
11	WA/131/2022 FIXED	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. P GOSWAMI MS N SAIKIA	MR. S DUTTA (R-2,3) GA, ASSAM MR. S DUTTA (R-2,3) SC, S.M.B.
12	I.A.(Civil)/1943/2022 FIXED in WA/8186/2022	RANGDEN MOKUNG Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH MR. S BISWAS MR C GOGOI	GA, AP
	WITH WA/8186/2022 (Filing Number)	RANGDEN MOKUNG Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH	GA, AP
HEARING				
13	Mat.App./9/2017 WITH LCR	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MS.P CHETIA	
	WITH I.A.(Civil)/499/2017 in Mat.App./9/2017	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MRG P BHOWMIK MS.P CHETIA	
14	Mat.App./49/2017 WITH LCR	SRI RANJAN BARUAH Versus SMTI SHRAVANI KHOUND BARUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
15	WP(C)/6669/2017 FIXED	BHARAT SANCHAR NIGAM LTD and ANR. Versus NIPU HAZARIKA and 21 ORS.	MR.B C PATHAK MR.B PATHAK MR.R THADANI	MR H K DAS MR. D J DAS MR. U PATHAK

16	WA/236/2018 FIXED	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
17	PIL/79/2019 FIXED	AJIT KR. BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM MR. S K DEKA (R-5) MR A ATREYA (R-5) MS. P P DAS (R-5) MS. G GOSWAMI MS. G GOSWAMI (R-5) ASSTT.S.G.I.
18	WA/168/2019 AFTER SUMMER VACATION, WITH WA/369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW PET./100/2014 (D/O)	SHRI RAJAT CH. KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.
19	PIL/62/2021 FIXED	ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
	WITH			
20	PIL/51/2021	BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
21	WA/99/2021 FIXED	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
22	WA/343/2021 FIXED, WITH REVIEW PET./5/2014 (D/O), WP(C)/5532/2010 (D/O), WP(C)/4462/2015 (D/O), WP(C)/5394/1999 (D/O), CR/2891/1998 (D/O)	KHANINDRA KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R C SAIKIA MR. M KALITA MS. B PHOM	SC, SEC. EDU. MR. J HATIMURIA SC, BTC SC, FINANCE
23	WP(C)/3091/2021	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
	WITH			
24	WP(C)/1886/2020	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MRS. A GAYAN MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
	WITH			
25	WP(C)/2914/2021	MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.
26	WA/146/2022 FIXED	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU

27 **WITH**
WA/247/2021

ASIR UDDIN AHMED AND 4 ORS.
Versus
THE STATE OF ASSAM AND 7 ORS.

MR A R BHUYAN
MR. M ISLAM
MS RUKMINI BARUA
MS PADMINI BARUA

SC, HIGHER EDU
MR. D A KAIYUM (R-3)
MR R ISLAM (r-4 to 8)
MS M DEKA (r-4 to 8)
MR. M S MONDAL (R-3)

WITH
I.A.(Civil)/1568/2021
in WA/247/2021

ASIR UDDIN AHMED AND 4 ORS.
Versus
THE STATE OF ASSAM AND 7 ORS.

MR A R BHUYAN
MR. M ISLAM
MS RUKMINI BARUA
MS PADMINI BARUA

SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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5)	MR H Dey	20-07-2022	To	19-08-2022
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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/797/2019 in MACApp./13455/2018	THE ORIENTAL INSURANCE CO. LTD Versus MISS SURABHI DAS AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D K KALITA MR. K K PARASAR
	WITH MACApp./13455/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MISS SURABHI DAS AND 2 ORS		
2	I.A.(Civil)/2704/2019 in MACApp./8916/2018	MUSTT. KHUDEJA KHATUN AND 6 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. M TALUKDAR MR. A SHAKIL	MRS. B ACHARYA
	WITH MACApp./8916/2018 (Filing Number)	MUSTT. KHUDEJA KHATUN AND 6 ORS Versus NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. M TALUKDAR	
3	I.A.(Civil)/3559/2019 in MACApp./1142/2019	SMTI JUNUMA TUMUNG DAS AND 2 ORS Versus SRI CHANDRA BAHADUR KHARKA AND 2 ORS	MR. B SARMAH B R BRAHMA	
	WITH MACApp./1142/2019 (Filing Number)	SMTI JUNUMA TUMUNG DAS AND 2 ORS Versus SRI CHANDRA BAHADUR KHARKA AND 2 ORS		
4	I.A.(Civil)/4038/2019 in MACApp./14262/2019	MD. IMRAN ALI Versus XXX	MR. S K TALUKDAR MR. D BANIA	MR. R K BHATRA (R-6) MR D BHUYAN (R-6) MS M N KONYAK (R-6)
	WITH MACApp./14262/2019 (Filing Number)	MD. IMRAN ALI Versus MD. JAMSED ALI AND 5 ORS		
5	I.A.(Civil)/4123/2019 in MACApp./15144/2019	SRI PROBhat BORAH Versus SMTI SARUAITI DAS AND 6 ORS	MR. P P DUTTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
	WITH MACApp./15144/2019 (Filing Number)	SRI PROBhat BORAH Versus SMTI SARUAITI DAS AND 6 ORS		

	WITH I.A.(Civil)/15146/2019 (Filing Number)	SRI PROBhat BORAH Versus SMTI SARUAITI DAS AND 6 ORS		
6	I.A.(Civil)/4321/2019 in MACApp./15138/2019	SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
	WITH MACApp./15138/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS		
	WITH I.A.(Civil)/15142/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS		
7	I.A.(Civil)/240/2020 in MACApp./101/2020	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUPONI GANLARI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R BARUAH (R-1)
	WITH MACApp./101/2020 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI. RUPONI GANLARI AND ANR	MS. R D MOZUMDAR	
8	I.A.(Civil)/276/2020 in MACApp./15131/2019	SRI PROBhat BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	
	WITH MACApp./15131/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS		
9	I.A.(Civil)/725/2020 in MACApp./1701/2020	RUMA SUTRADHAR AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. B K SEN MS. J BAISHYA MS M DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
	WITH MACApp./1701/2020 (Filing Number)	RUMA SUTRADHAR AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD. AND ANR		
10	WITH MACApp./202/2019 WITH TWO FILES XEROX COPY	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RUMA SUTRADHAR AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B K SEN MS M DAS
11	I.A.(Civil)/1775/2021 in MACApp./8238/2021	MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD.	B R DAS MR N SARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./8238/2021 (Filing Number)	SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD. B	MR N SARMA	

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CrI.A./79/2022 FIXED	LAXMI DEVI Versus THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA
2	I.A.(CrI.)/87/2022 WITH LCR 6 FILES, P.B.-3, B/O in CrI.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
	WITH CrI.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. D BORA MS F INTAZ	MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM
	WITH I.A.(CrI.)/93/2021 in CrI.A./38/2020	AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MR. D BORA	PP, ASSAM
HEARING				
3	CRL.A(J)/15/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	GAURI SHANKAR NATH @ BANKA Versus THE STATE OF ASSAM	MR. A M BORA(AMICUS CURIAE) MR Z ALAM MR. A K DUTTA MR D C NATH MS. S NAZNEEN	PP, ASSAM
4	WITH Death Sentence Ref./2/2019	THE STATE OF ASSAM Versus GAURI SHANKAR NATH@ BANKA	PP, ASSAM	MR. K K HANDIQUÉ
5	CrI.A./55/2020 WITH LCR 5 FILES, P.B.-2, B/O	SRI ANURAG GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY	MD R ALI (R2) MR. A CHAUDHURY (R2) MR. P K DAS (R2) MR. D BORA (R2) MR. N MAHAJAN(R 2) PP, ASSAM

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17)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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20)	MS. D GHOSH	01-08-2022	To	06-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3386/2022 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 3 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR S YESMIN	SC, SEC. EDU.
2	WP(C)/4572/2022 FIXED	ABDUL ALIM KHAN Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
3	WP(C)/4857/2022 FIXED	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY, SC, SCERT
<u>ORDER (STAY VACATING)</u>				
4	I.A.(Civil)/1258/2022 PART-HEARD, FIXED in WP(C)/877/2021 WITH WP(C)/877/2021 CAVT. NO. 00762/021,	GOVERNING BODY, Versus DR. MANOJ KUMAR PAUL AND 2 ORS DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. B CHAKRABORTY MR. S CHAKRABORTY	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
5	WP(C)/2870/2019 CAVT. NO. 0254/2019 WITH	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
6	WP(C)/8333/2019 CAVT. NO. 1076/2019 WITH	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR FOR CAVEATOR
7	WP(C)/5529/2020 CAVT. NO. 07352/020,	DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B CHAKRABORTY MR. S CHAKRABORTY MR D K BHATTACHARYYA	SC, HIGHER EDU MR. A DHAR MISS S ROY MD F FARIDI FOR CAVEATOR

8	I.A.(Civil)/790/2022 FIXED in WP(C)/7351/2021 WITH WP(C)/7351/2021	SMTI. RUPAMONI ROBIDAS Versus RANJIT KARMAKAR AND 5 ORS. RANJIT KARMAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. P BORDOLOI (R-6) MR K J SAIKIA (R-6) MR J PAYENG MR A DEY	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R-6) MR. P BORDOLOI (R-6) MR K J SAIKIA (R-6)
ADMISSION				
9	WP(C)/3969/2017 FIXED	PROF. NIDHI SAXENA BHATTACHARYYA and 7 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MS.M D BORAH MR.I KALITA	SC, T U MR. K GOGOI (R-1) ASSTT.S.G.I. SC, U G C
10	WP(C)/282/2018 FIXED	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
11	WP(C)/7281/2018 FIXED WITH	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
12	WP(C)/4126/2016 WITH	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
13	WP(C)/4181/2016 WITH	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
14	WP(C)/4358/2016 WITH	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
15	WP(C)/5158/2016 WITH	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC
16	WP(C)/5176/2016 WITH	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC
17	WP(C)/5225/2016 WITH	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
18	WP(C)/3272/2017 WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS. PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA MR.U K NAIR MR.R SINGHA MR.M P SARMA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
19	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC

	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
20	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
21	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8) SC, BTC
22	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
23	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
24	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
25	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
26	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
27	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
28	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC

29	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
30	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
31	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
32	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
33	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
34	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
35	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
36	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
37	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
38	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

39	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
40	WP(C)/4193/2019 B/O	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
41	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
42	WP(C)/1994/2021 FIXED	TARUN KUMAR GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, SEC. EDU.
43	WP(C)/2452/2021 B/O	TEACHING AND NON TEACHING EMPLOYEES OF GAIKHOWA MAJERCHAR PRE SENIOR MADRASSA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, ELEM. EDU SC, ELEM. EDU
44	WP(C)/3117/2021 FIXED	RAZAB ALI MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR. M HUSSAIN MR A ISLAM	SC, ELEM. EDU
45	WP(C)/3884/2021 FIXED	RANU SARMA AND 3 ORS. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR. S K CHAKRABORTY	SC, HIGHER EDU GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDUCATION DEPARTMENT) MR. M K SHARMA (R-3)
46	WITH WP(C)/3936/2021	IMRAN ALI AND ANR. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC MR. M K SHARMA (r-3)
47	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND ANR	MR. K A MAZUMDER MR E AHMED	SC, A S T U ASSTT.S.G.I.
48	WP(C)/5371/2021 FIXED	JOYDEV DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM
49	WP(C)/6607/2021 B/O	PARMANANDA GOSWAMI AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K ROY MS. I KAKATI	SC, SEC. EDU. SC, FINANCE
50	WP(C)/7269/2021 FIXED	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
51	WP(C)/2988/2022 B/O	SUBHRA SABHAPANDIT Versus THE STATE OF ASSAM AND 7 ORS.	MR. I CHOWDHURY SR ADV MR. S HAZARIKA MR S SARMAH	SC, HIGHER EDU MR. K N CHOUDHURY (R-6) MR. M K CHOUDHURY (R7, R8) MR T N SRINIVASAN (R3- R5) MR. J PATOWARY (R-6) MR P BHARDWAJ (R3-R5) MR. M SARMA (R7, R8) MS N MAHANTA (R-6)

ORDERS

52	WP(C)/2889/2015 FIXED	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	GA, ASSAM (R-3) MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2)
53	WP(C)/466/2020 B/O	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA
54	Cont.Cas(C)/93/2021 FIXED	AMIR HUSSAIN Versus 5) MOHAMMAD ALI	MS. T SOM MR H DAS	MR. D SAIKIA MR. A ROSHID (R-5,6) MR. R MAZUMDAR MR. N J KHATANIAR MR. K K DUTTA
55	WP(C)/3856/2021 FIXED	BONTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-7)
56	WP(C)/7385/2021 B/O	JULFIKAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU SC, G U
HEARING				
57	MACApp./107/2017 WITH LCR (QUANTUM)	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI RAJEN BORAH and 3 ORS	MR.A DUTTA MRS.P M DUTTA	MR.M TALUKDAR MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORAH MS.A KALITA MRN BHUYAN
58	WP(C)/6235/2018 FIXED	DEEPALI PHUKAN Versus DIBRUGARH UNIVERSITY AND 3 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN MR. S DEKA MS B DEKA SC, DIB. UNIVERSITY
STAY MATTERS				
59	WP(C)/4721/2021 B/O	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. S K DAS (R-4) MR R KARIM (R-4) MR D BARMAN (R-4)

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
14)	MR. S B PRASAD	31-07-2022	To	13-08-2022
15)	MR. J SARMAH	01-08-2022	To	04-08-2022
16)	MR. M K DAS	30-07-2022	To	06-08-2022

17)	MRS. N BARUAH	01-08-2022	To	13-10-2022
18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/392/2022 FIXED	AMIRAN BEGUM @ AMIRAN BEWA Versus RAJ MOHAN ROY, APS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	
2	WP(C)/4707/2022 FIXED	KHAIRUN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
3	WP(C)/5880/2019 FIXED, WITH LCR	DHUPATI NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>HEARING</u>				
4	WP(C)/6724/2016 FIXED, WITH LCR	SAHAR ALI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.M ALI MR.M R Z CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/681/2017 FIXED, WITH LCR	FATIMA BEGUM Versus THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/401/2018 FIXED, WITH LCR	FAJAR ALI Versus UNION OF INDIA	MS. R CHOUDHURY	MR J PAYENG ASSTT.S.G.I. SC, F.T
7	WP(C)/2246/2019 FIXED	TAYAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/4709/2019 FIXED, WITH LCR	MANARA BEGUM @ MOYRA BEGUM @ MOYNA Versus UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/5376/2019 FIXED, WITH LCR	TUSTO BHAN @ TUSTHA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. A DEB MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/8225/2019 FIXED, WITH LCR	RUKIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A R SIKDAR MR A ALI MR. S ISLAM MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/3304/2021 FIXED, WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
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11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
14)	MR. S B PRASAD	31-07-2022	To	13-08-2022
15)	MR. J SARMAH	01-08-2022	To	04-08-2022
16)	MR. M K DAS	30-07-2022	To	06-08-2022
17)	MRS. N BARUAH	01-08-2022	To	13-10-2022
18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:15 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 4

[THIS BENCH WILL SIT AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./102/2021 WITH REVIEW PET./95/2019 (D/O), WP(C)/8178/2018 (D/O)	ANOWARA BEGUM @ ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	Review.Pet./27/2022 WITH WP(C)/2853/2019 (D/O), LCR	ATAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	Review.Pet./31/2022 WITH WP(C)/2076/2017 (D/O), LCR	HAZARAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	I.A.(Civil)/186/2022 WITH WP(C)/3674/2017 (D/O) in Review.Pet./359/2022	PABITRA DEBNATH NATH @ PABITRA NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM ASSTT.S.G.I.
	WITH Review.Pet./359/2022 (Filing Number)	PABITRA DEBNATH NATH @ PABITRA NATH Versus THE UNION OF INDIA AND 4 ORS. E	MR. M KALITA	

LEAVE NOTE OF ADVOCATES FOR 02/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
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11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022

12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
14)	MR. S B PRASAD	31-07-2022	To	13-08-2022
15)	MR. J SARMAH	01-08-2022	To	04-08-2022
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18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/267/2017 B/O	GS-176550L JUNIOR ENGINEER and M MALLESH R and ANR. Versus BHARAT KHERA and 3 ORS.	MR.S SAHA	MR.S C KEYAL R-4R-3 MS.P BARUAH(R-4)(R-3)
MOTION				
2	WP(C)/3728/2022 B/O	SABINA NAZRIN RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	DR. B N GOGOI	GA, ASSAM
ADMISSION				
3	WP(C)/6503/2018 FIXED	NO. JC-2002154 NAIB SUBEDAR/GD RAMESH CHANDER SINGH ASWAL AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN MR. V KUMAR	MR H GUPTA (CGC, R1-R3) ASSTT.S.G.I.
4	WP(C)/2102/2022 FIXED	DR. PUTUL MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. J PATOWARY (R-6) MR. B DEKA (R-5) MS M BORAH (R-6) MS. B GOGOI (R-6) ASSTT.S.G.I. SC, HEALTH
WITH				
5	WP(C)/2107/2022	DR. (MRS) RANJUMONI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I. SC, HEALTH

HEARING

6	WP(C)/413/2013	NO.020260105 CONST. INDRA JOISHI Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.M K NEOG MR.B KUMAR MR.O P SUNAR	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
7	MACApp./190/2015 WITH LCR	SMT. ALIMON NESSA Versus SMT. RUNU BEGUM @ RINU BEGUM and 2 ORS,	MR.A R AGARWALA	MR.S BHUYANR-3 MR.R GOSWAMI(R-3) MR.P P DUTTA(R-1) MR.K K HANDIQUE(R-1) MS.M SAIKIA(R-3) MRP GOGOI(R-1)
8	WP(C)/4500/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
	WITH			
9	WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
	WITH			
10	WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. Versus GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE
11	WP(C)/5329/2016 FIXED	ARUN KALITA Versus THE OIL INDIA LIMITED and 3 ORS.	MR.U K NAIR MR.A CHETRY MS W YHOSHII MR.M P SARMA	MR.A SARMA(R- 1-3) MS.P KHOUND(R- 1-3) MR.S CHOWDHURY R-4 MR.A JAHID(R- 1-3)
12	WP(C)/6314/2018	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC
	WITH			
13	WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
	WITH			
14	WP(C)/6650/2018	MANIKA BURAGOHAAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
15	WP(C)/7707/2019	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS	MR. R P HAZARIKA	SC, APDCL MS N DUTTA MS N DUTTA MR. K P PATHAK MR. K P PATHAK MS H KONWAR MS H KONWAR
16	WP(C)/3776/2021 FIXED	XXXXXXX Versus THE STATE OF ASSAM AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, AG MRS. P B HAZARIKA (R-10) MR. S Ali (R-10)

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2684/2022 FIXED	KULEN CHANDRA DAS (KEOT) AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
2	WP(C)/3891/2022 FIXED	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MS S SHARMA	SC, AFDC
3	WP(C)/3966/2022 FIXED	DINABANDHU NAYAK AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC
WITH				
4	WP(C)/2920/2022	DINABANDHU NAYAK AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
5	WP(C)/4784/2022 FIXED	BOGDUNG GAON PANCHAYAT SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 15 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	GA, ASSAM
6	WP(C)/4818/2022 FIXED	DIMPEE BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, IRRIGATION
ADMISSION				
7	WP(C)/8766/2019 FIXED	RUKIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
8	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R-7 SC, ED

9	WP(C)/2126/2022 B/O	BIKASH KUMAR MORE Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR A C BORBORA MR. U K NAIR MS. N DEY MR. N SAIKIA	SC, F C I
10	WP(C)/4153/2022 FIXED	DR. N SAHEWALLA AND COMPANY PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR M SAHEWALLA MS K BHATTACHARYYA	MR. S C KEYAL (R-2,3) MR. S K MEDHI (CGC) ASSTT.S.G.I.
11	WP(C)/4274/2022 FIXED	RAMEN NOMO DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MS. P BHUYAN	MR B D DAS (r-4) GA, ASSAM MR H K SARMA (r-4) B B HUSSAIN MR S BORA SC, AFDC
HEARING				
12	WP(C)/6485/2014 WITH LCR, WP(C) 7531/13 (D/O) FIXED	MAHIM CHANDRA NATH and 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K K MAHANTA MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH	GA, ASSAM MR. K RAJBONGSHI MR. M MAHANTA SC, TECHNICAL EDU. SC, REVENUE MR. R P N SINGH SC, HIGHER EDUCATION
	WITH I.A.(Civil)/410/2020 in WP(C)/6485/2014	THE STATE OF ASSAM AND 5 ORS Versus MAHIM CH. NATH AND 15 ORS	SC, EDUCATION (TECHNICAL) DEPTT. MS. M D BORAH JR. GA, ASSAM SC, REVENUE	MR K K MAHANTA MR. K SINGHA MR K MAHANTA
13	WITH WP(C)/1518/2015	SRI PRAFULLA NATH and 3 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH	GA, ASSAM(R1-5) SC, TECHNICAL EDU. SC, REVENUE SC, SOCIAL WELFARE(R6)
14	WITH WP(C)/1600/2015	SMT. MUHILA NATH @ MUHILA DEVI @ MUHILA BALA NATH and 6 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	GA, ASSAMR1-6,8 SC, TECHNICAL EDU. SC, REVENUE
15	WP(C)/5131/2015	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
16	MACApp./71/2017 WITH LCR (QUANTUM)	NATIONAL INSURANCE COMPANY LTD Versus SRI DIPJYOTI BORAH @ DEEPJYOTI BORA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MS.A G CHOUDHURY
STAY MATTERS				
17	WP(C)/858/2016	SANTANU CHOUDHURY and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA	MR. S C KEYAL ASSTT.S.G.I.
18	WP(C)/5087/2020	PRANAB BAISHYA Versus THE UNION OF INDIA AND 2 ORS	MR. B J GHOSH MR. J EKKA	MR. C K S BARUAH ASSTT.S.G.I. SC, I O C
19	WP(C)/2354/2022	SAMIR AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM MR. S K GHOSH (R-6) MR. S P CHOUDHURY MS F AHMED (R-6) MR K BISWAKARMA
20	WP(C)/2605/2022	PANKAJ KUMAR SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MR B CHOUDHURY MR. K P PATHAK Mr. A Baruah	MR. R SARMA (R7) MS. S D SAIKIA (R7) SC, GDD MR. K P GOGOI (R7) SC, G M D A SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4450/2016 FIXED	MD. SHAKIR ALAM Versus THE UNION OF INDIA and 2 ORS	MR. M CHANDA MR. S CHOUDHURY MR. A K DAS MS. U DUTTA	MR. B KALITA (R2, R3) C.G.C. MR. S K MEDHI MR. A KHANIKAR (R2, R3) MS. S BISWAS (R2, R3) ASSTT.S.G.I. (R1-R3)
	WITH			
2	WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/112/2017 in WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
3	WP(C)/1451/2021 FIXED	RULI PATHAK AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR H GUPTA (R-1,2,3) ASSTT.S.G.I.
HEARING				
4	WP(C)/5378/2009	ON THE DEATH OF HER HUSBAND CONSTABLE NO. 963 MRIDUNISH GOGOI Versus THE STATE OF ASSAM AND ORS	MR I RAFIQUE MS. S B CHOUDHURY MR.P TALUKDAR MR.M AGARWAL	GA, ASSAM

5	WP(C)/6477/2011 WP(C) 5006/2016 (D/O) FIXED	PADMADHAR DAS Versus THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	WITH MC/326/2013 in WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. Versus PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
6	WITH WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
7	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
8	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
9	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION

10	WITH WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
11	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
12	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
13	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR.R B GOHAIN(R-9) GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.R B GOHAIN MR.P MAHANTA	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
14	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM

	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
15	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
16	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
	WITH I.A.(Civil)/1325/2020 in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
17	WITH WP(C)/7576/2018	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
18	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
19	WITH WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAJIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/267/2022 in WP(C)/2967/2020	IVY GOHAJIN DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI	SC, WATER RESOURCE MR. D R GOGOI

20	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
21	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
22	WITH WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
23	WITH WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
24	WITH WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM SC, P H E
25	Co.App./3/2013 CAVT. NO. 959/2013 BY SLIP	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
26	MACApp./54/2017 WITH LCR (QUANTUM)	UNION OF INDIA Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S C KEYAL MR. S K MEDHI ASSTT.S.G.I.	MD.M H CHOUDHURY(R-2) MR.R GOSWAMI(R-1) MS.M DEORI(R-2) MS.M SAIKIA(R-1) MR.J A CHOUDHURYR-2 MS.P BORTHAKUR(R-1)

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
14)	MR. S B PRASAD	31-07-2022	To	13-08-2022
15)	MR. J SARMAH	01-08-2022	To	04-08-2022
16)	MR. M K DAS	30-07-2022	To	06-08-2022
17)	MRS. N BARUAH	01-08-2022	To	13-10-2022
18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1842/2022	MD. ABDUL ZAHIR Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
MOTION				
2	AB/2140/2022	ABDUL MOTIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
3	AB/2142/2022	PASHAN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR. R K D CHOUDHURY MR M RANA	PP, ASSAM
4	AB/2144/2022	JADAB CH. ROY @ GANDRA AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
ADMISSION				
5	WP(C)/4506/2018 PART-HEARD, WP(C) 2578/2000, WP(C) 869/2006(BOTH D/O), FIXED	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
6	WITH WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR DR. B AHMED SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR G BAISHYA, S.C., A.G. (A & E) MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE

7	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE
8	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
9	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE
10	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR DR. B AHMED MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R- 5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.)
11	WITH WP(C)/3038/2020	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
12	WITH WP(C)/4577/2020	MONSUR HAQUE SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
13	WITH WP(C)/2995/2021	KURBAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS. C DEKA	SC, PNRD GA, ASSAM
14	WITH WP(C)/3667/2021	SYED ASHRAF UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	MR. J K GOSWAMI (ADDL. SR. GOVT. ADV.) MR. A ROY (SC, P&RD) MR P NAYAK (SC, FINANCE) SC, PENSION
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1371/2022 WITH CASE DIARY, BA 1363/2022(D/O), FIXED	JAMAL BADSHA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/1323/2021 FIXED	KURMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
17	AB/1564/2021	SUDHANG KR BRAHMA Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
18	WITH AB/1078/2021	RIJENDRA NATH BRAHMA Versus THE STATE OF ASSAM	MR. N J KHATANIAR	MR. T DEURI (R-2) MRS. R S DEURI (R-2) PP, ASSAM

19	WITH AB/1565/2021	JAI PRAKASH GAGGAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
20	WITH AB/1590/2021	TAPAN PODDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
21	AB/3767/2021 FIXED	HIRAK JYOTI BORO Versus THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
22	AB/4322/2021 FIXED	AMARENDRA DAS Versus THE STATE OF ASSAM	MR. B SHARMA MR. H DAS	PP, ASSAM
23	AB/21/2022	IMRAN HUSSAIN @ RUKKU @ IMRAN HOQUE Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	PP, ASSAM
24	WITH AB/4416/2021	MOSTAQ ALI @ MD. MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	PP, ASSAM
25	AB/122/2022 FIXED	BHUPEN PHUKAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
26	AB/353/2022 FIXED	RUHUL AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
27	AB/492/2022	ROSE UDDIN AHMED @ ROUJUDDIN AHMED AND 9 ORS Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
28	AB/504/2022	ABDUL REZAK BORBHUYAN Versus THE STATE OF ASSAM	MR M RAHMAN MR A SHARMA	PP, ASSAM
29	AB/612/2022 FIXED	AJMAL HOQUE @AJMAL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR A K SHARMA MR. B B KAKATI	PP, ASSAM
30	AB/828/2022 FIXED	RAHUL AMIN Versus THE STATE OF ASSAM	MR R SENSUA MR D BORAH	PP, ASSAM
31	AB/831/2022 FIXED	SOIBOR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
32	AB/1078/2022	NEKIB UDDINN AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
33	AB/1127/2022 FIXED	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
34	AB/1173/2022	IMARAN ALI BEPARI @ EMRAN ALI BEPARI AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
35	AB/1210/2022 FIXED	ATIQR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
36	AB/1224/2022 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD MR S A SIKDER	MR. S A HUSSAIN MR D J HALOI PP, ASSAM
37	AB/1333/2022	AMINUL HASSAN BARLASKAR @ AMINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MR. A ISLAM PP, ASSAM

38	AB/1338/2022 FIXED	BRICHOPATI BORMON Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
39	AB/1367/2022	IMRAN HUSSAIN @ IMRAN ALI Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	PP, ASSAM
40	AB/1389/2022 FIXED	SMTI. GITA BAISHYA Versus THE STATE OF ASSAM	MRS P P BORAH MR. P K DAS	PP, ASSAM
41	AB/1403/2022	RAMJAN ALI AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. K I MAZUMDER	PP, ASSAM
42	AB/1457/2022	MAJARUL HUSSAIN Versus THE STATE OF ASSAM	MR S H SIKDAR	MR. J ALI MR. S HAQUE PP, ASSAM
43	AB/1462/2022	ISMAIL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	H A AHMED PP, ASSAM
44	AB/1470/2022	RASHIDUL ISLAM @ RIJU Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
45	AB/1597/2022	ANUWR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
46	AB/1607/2022	ADARSH BG HAZARIKA @ SRI AYUSHMAN BORGOHAIN Versus THE STATE OF ASSAM	MR. J BARMAN	PP, ASSAM
47	AB/1613/2022	ALIMUDDIN Versus THE STATE OF ASSAM	MR B DEKA MR. A DHANUKA	PP, ASSAM
48	AB/1620/2022	DILIP BOR DEORI Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
49	AB/1727/2022	MAMON BARUAH Versus THE STATE OF ASSAM	MR. K R PATGIRI MS. U HAZARIKA	PP, ASSAM
50	AB/1879/2022 FIXED	FAJLU MIYA AND 5 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
51	AB/1896/2022 FIXED	SATTAR ALI AKAND AND 4 ORS. Versus THE STATE OF ASSAM	MR. A ISLAM	PP, ASSAM
52	AB/1903/2022 FIXED	SAMEER CHOUDHURY Versus THE STATE OF ASSAM	MR M H AHMED MS N SULTANA	PP, ASSAM
53	AB/1921/2022 FIXED	ABUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
HEARING				
54	CrI.Pet./225/2022 WITH LCR 2 FILES, FIXED	TAREK AZIZ LASKAR @ TARIK ALI LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. S B LASKAR (R-2) MR. H A LASKAR (R-2) MS N KALITA (R-2) PP, ASSAM
STAY MATTERS				
55	CrI.Pet./1408/2019 WITH LCR 1 FILE	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
14)	MR. S B PRASAD	31-07-2022	To	13-08-2022
15)	MR. J SARMAH	01-08-2022	To	04-08-2022
16)	MR. M K DAS	30-07-2022	To	06-08-2022
17)	MRS. N BARUAH	01-08-2022	To	13-10-2022
18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1834/2022	SAYEED AHMED Versus THE STATE OF ASSAM	SIRAJ CHY B ALI SK MS. S SULTANA	PP, ASSAM
2	Bail Appln./1835/2022	MOHAMMAD SHAKIB AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS MS. S KAUR	PP, ASSAM
3	Bail Appln./1836/2022	SHUKLESHWAR LASKAR Versus THE UNION OF INDIA	MS. B MAHANTA MR. P K SARMA MS. B BHUYAN MS R SAHIN MS. M BARUAH	MR. S C KEYAL SC, DRI
4	Bail Appln./1837/2022	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
5	Bail Appln./1839/2022	SHARIFUL KHAN @ SANJAY Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
6	Bail Appln./1840/2022	MRS. ACHIA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
7	Bail Appln./1841/2022	GURDEV SINGH AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
<u>MOTION</u>				
8	Tr.P.(CrI.)/19/2022	DEBILAL PRAJAPATI Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
9	CrI.Pet./743/2022	PRANJIT BORA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR G J SAIKIA MR S DAS	PP, ASSAM
10	CrI.Pet./744/2022	BIPUL MECH Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS MD R ISLAM	PP, ASSAM

11	AB/2135/2022	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
12	AB/2136/2022	JAMAL SK @ JAMAL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
13	AB/2138/2022	MD. JALIL Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR. N BORUAH MR G RENGMA	PP, ASSAM
14	AB/2139/2022	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
15	AB/2141/2022	MEHBUB ALI Versus THE STATE OF ASSAM	MD A K AHMED	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Pet./308/2020 FIXED	DULAL BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH	MR. K BORUAH MR. M ALOM PP, ASSAM
17	Crl.Pet./501/2021 FIXED	PUJA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
WITH				
18	Crl.Pet./350/2020	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
19	Crl.Pet./603/2022 FIXED	MD. SABIR NISHAT Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MS. S PARVEEN MR. N BARUAH PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./1287/2022 FIXED	BISWAJIT KARDONG Versus THE STATE OF ASSAM	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	PP, ASSAM
21	Bail Appln./1365/2022 FIXED	RAJA BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	Bail Appln./1441/2022 FIXED	RAHUL ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN	PP, ASSAM
23	Bail Appln./1537/2022 WITH CASE DIARY, FIXED	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
24	Bail Appln./1562/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MAHMUDUL HASSAN KHAN @ MAHMUDUL HASAN KHAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
25	Bail Appln./1687/2022 FIXED	RUBUL ISLAM LASKAR @ LALON Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/1052/2022 FIXED	ATIKA SULTANA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M BISWAS A SAIKIA A KALITA MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM

27	AB/1145/2022 FIXED	MATIAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S C BISWAS MR. N HAQUE MR. A K AZAD MR. F A HASSAN MR S A SIKDER	H A AHMED MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN PP, ASSAM
28	AB/1690/2022	SADDAM ALI @ SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM
29	AB/1861/2022 FIXED	ABDULLAH KHAN Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
30	AB/1901/2022 FIXED	JAHIDUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
31	AB/1975/2022 FIXED	JIBON ARJYA AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	PP, ASSAM
32	AB/2021/2022 FIXED	DR. JILLIAUR RAHMAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	PP, ASSAM

ORDERS

33	Crl.L.P./45/2022	BICHIRAM DAIMARY Versus JAWAHARLAL NARZARY	MR. M U MONDAL BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	
34	WITH Crl.A./5698/2022 (Filing Number)	BICHIRAM DAIMARY Versus JAWAHARLAL NARZARY B	MR. M U MAHMUD	

HEARING

35	Crl.Pet./770/2018 WITH LCR (ONE FILE)	SARADA BAISHYA ANDF 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. S DAS (R2) MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS PP, ASSAM MS. A KALITA (R2)
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STAY MATTERS

36	Crl.Rev.P./26/2022 WITH LCR 4 FILES	ABUBOKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM	MR. M K BORO (r-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
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11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022

12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
14)	MR. S B PRASAD	31-07-2022	To	13-08-2022
15)	MR. J SARMAH	01-08-2022	To	04-08-2022
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18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1838/2022	ABDULLA AHMED @ MOINA Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
<u>MOTION</u>				
2	AB/2137/2022	HEMANTA DAS Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
<u>ADMISSION</u>				
3	Crl.Pet./999/2018 FIXED	BAKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. JUNM LASKAR	MR. M H RAJBARBHUIYAN (R2-R6, R8) MR. W RAHMAN (R2-R6, R8) MS. S RASUL (R2-R6, R8) PP, ASSAM
4	Crl.Rev.P./69/2021 WITH LCR 2 FILES, FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MD S HOQUE (R2) MR. M DEKA (R2) MR S JAFRI (R2) PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/1737/2021 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY	
6	AB/851/2022	GAUTAM CHOUDHURY Versus THE STATE OF ASSAM	MR D SARMA MS. S NAZNEEN	PP, ASSAM
WITH				
7	AB/842/2022	SAILEN DUTTA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
8	AB/1580/2022 FIXED	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM

9	AB/1698/2022	CHANDAN CHAKRAVORTY Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
10	AB/1719/2022	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
11	AB/1753/2022 FIXED	RUPCHAN ALI Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
12	AB/1798/2022 FIXED	MESER ALI Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
13	AB/1799/2022 FIXED	SARALA KALITA Versus THE STATE OF ASSAM	MR. A GOGOI	PP, ASSAM
14	AB/1809/2022 FIXED	DARSHANA BHRADWAJ Versus THE STATE OF ASSAM	MS. R HUSSAIN MR D SARMA MS. S NAZNEEN	PP, ASSAM
15	AB/1831/2022 FIXED	BULBUL BORA Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
16	AB/1835/2022 FIXED	AYUBUL ISLAM Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI MS. K TERONPI	PP, ASSAM
17	AB/1840/2022 FIXED	MINA TALUKDAR Versus THE STATE OF ASSAM	MR B D DAS MR D KALITA MS K PHUKAN	PP, ASSAM
18	AB/1878/2022 FIXED	MD. MOIDUL ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
19	AB/1917/2022 FIXED	SHIRAJUL HAQUE AND ANR. Versus THE STATE OF ASSAM	K U AHMED MS P SARMA	PP, ASSAM
20	AB/1923/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
21	AB/1958/2022 FIXED	SANJARANG NARZARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
22	AB/1968/2022 FIXED	ASANUR AHMED Versus THE STATE OF ASSAM	MR. A PARAMANIK MR. Z I ANSARI	PP, ASSAM
23	AB/1991/2022 FIXED	MD. SIFATULLA RAHMAN (RAJ) Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
24	AB/2017/2022 FIXED	ASHIEF IQBAL LATIF Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

ORDERS

25	Crl.Pet./974/2018 FIXED	ABHIMANYU NARJINARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY	MS J HAZARIKA (R-3,4) MS. M KHATUN (R-3,4) PP, ASSAM
26	I.A.(Crl.)/398/2022 in Crl.Rev.P./5772/2022	DEBANAN MEDHI Versus MOUSUMI DAS	MS. R KALITA MS N BORDOLOI MS. A ROY	
	WITH Crl.Rev.P./5772/2022 (Filing Number)	DEBANAN MEDHI Versus MOUSUMI DAS -B	MS. R KALITA	

HEARING

27	Crl.Rev.P./498/2014 WITH LCR (THREE FILES).	JOLUK NINU Versus AJAY AGARWAL	MR.P K TIWARI MR. R J DAS MR.B DAS	MR.P DAS MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.R K GUPTA
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28	Crl.Rev.P./138/2019 FIXED	MOUSUMI MAHANTA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR. A GANGULY MR. A GANGULY MR H BEZBARUA MR. U SARMA MS. P K DEVI MR T CHHETRI	MR. S C BISWAS MS J BORAH MR. P S BISWAS MS A BORAH PP, ASSAM
29	Crl.Pet./610/2021 WITH LCR 1 FILE, FIXED	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY	MR A HAWARI(R-3 & 4) PP, ASSAM
30	Crl.Pet./120/2022 WITH LCR 4 FILES	NIRMALI SAIKIA AND 7 ORS. Versus AJIT BARUAH	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR. D DAS SR. ADV MR S KHOUND MR H K NATH
STAY MATTERS				
31	Crl.Rev.P./149/2016	MD. AKKAS ALI Versus MUSSTT. ANOWARA BEGUM and ANR.	MR.A ALI MS.K LAHKAR MS.A MAHANTA	PP, ASSAM
	WITH Crl.M.C./11/2016 STAY PETN. in Crl.Rev.P./149/2016	MD. AKKAS ALI Versus MUSSTT. ANOWARA BEGUM and ANR.	MR.A ALI MS.K LAHKAR MS.A MAHANTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
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11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
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16)	MR. M K DAS	30-07-2022	To	06-08-2022
17)	MRS. N BARUAH	01-08-2022	To	13-10-2022
18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE MR PATHAK AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8498/2018 FIXED	BORSHA BORTHAKUR AND ANR. Versus IDBI BANK AND 2 ORS.	MR. S MITRA MR. P MAJUMDAR	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
2	WP(C)/2881/2020 FIXED	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
3	WP(C)/2924/2021 FIXED	BHABA DEV MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	MR. K N CHOUDHURY (R-6) MR. B PRASAD (R-6) MS P CHAKRABORTY (R6) MS. A DAS (r-6) SC, PWD SC, BTC
4	WP(C)/3308/2021 FIXED	AMINUL HOQUE Versus THE STATE OF ASSAM AND 17 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR. B C DAS MR. S H RAHMAN MR. M. NATH (SC, P&RD) GA, ASSAM MR. M HUSSAIN MS. M BARMAN
5	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC

BAIL HEARING (BA)

6	Bail Appln./2166/2021 WITH SCANNED CASE RECORD	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
7	Bail Appln./3237/2021	ARJUN SHARMA Versus THE UNION OF INDIA	MR P KATAKI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	SC, NCB
8	Bail Appln./234/2022	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM

BAIL HEARING

9	AB/1713/2022	NAJRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
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ORDERS

10	Review.Pet./161/2018 FIXED	SRI ANDRIASH BESRA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS D BORGHAIN MR R DHAR (P1, P3, P5, P6,P8) MR. P GOHAIN MS. K BARUAH MR B C MUCHAHARY (P1, P3, P5, P6,P8) MS. B PHUKAN	GA, ASSAM SC, BTC, SC-REVENUE.
11	WP(C)/4604/2022 FIXED	ABHINASH KUMAR MAHATO Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM

HEARING

12	WP(C)/3428/2014 FIXED, WITH LCR 1 FILE	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
	WITH I.A.(Civil)/4220/2019 in WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE
13	RFA/69/2018 WITH LCR 4 FILES	SRI MANJIL MOSHAHARY AND 2 ORS Versus THE NORTHERN EVANGELICAL LUTHERAN CHURCH	MR. S K SAHARIAH MR D C NATH	MR. M U MAHMUD MR. M ALI MR S ISLAM
14	MACApp./83/2017 WITH LCR (QUANTUM)	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus SRI PROSENJIT CHOUDHURY and 3 ORS	MR.R GOSWAMI MS.M SAIKIA	MR.M H RAJBARBHUIYAN(R-1) MR.A TALUKDAR(R-4) MR.S S S RAHMAN R-2R-3 MR.K K BHATTA(R-4) MR.J JOHN(R-4) MR.N DAS(R-2) MR.W RAHMAN(R-1) MS.J TALUKDAR(R-4) MS.S RASUL(R-1) MR.R CHETIA(R-1)

STAY MATTERS

15	WP(C)/4394/2016	M/S SIMPLEX-SOMDATT BUILDERS JV Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P DEKA MS.D SWAMI MD.ASLAM	MRS.V L SINGH SC, NHAI MR.I CHOWDHURY(R-1&2 (SR.SC.) PWD (NH&B))
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16 WP(C)/5515/2017

SHIKHA SUTRADHAR and ANR.
Versus
THE STATE OF ASSAM and 16 ORS.

MR S KHOOND
MR.D DAS
MR.D HUSSAIN
MR.R SARMA

MR.K N
CHOUDHURY(Sr.Adv.)(R-
8-17)
GA, ASSAM
MR.M MAHANTA(R- 8-17)
MR.B K KASHYAP(R- 8-17)
GA, ASSAM

17 WP(C)/6362/2017

HAJI MOHAMMOD ALI @ MD. MAHMUD
ALI
Versus
THE STATE OF ASSAM and 5 ORS.

MR.S K ROY
MR.M M RAY

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1393/2017 in MACApp./267878/2016	SHRI ARUN KUMAR PAUL, Versus THE DIVISIONAL MANAGER and 6 ORS,	MR. H DAS	MRS. B ACHARYA (R5) MR. A ACHARYA (R5) MR. A DUTTA (R1, R2) MRS. P M DUTTA (R1, R2)
	WITH MACApp./267878/2016 (Filing Number)	SHRI ARUN KUMAR PAUL Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD and 6 ORS	MS.L BORAH MR.H DAS	
2	I.A.(Civil)/3560/2019 in MACApp./43/2019	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)
	WITH MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS		
3	I.A.(Civil)/3935/2019 in MACApp./12535/2019	MUSSTT. RAHIMA BEGUM @ KHATUN Versus NATIONAL INSURANCE COMPANY LTD.	MR. B BARUAH MR B DAS MS S HASNU MR. R K BARUAH	MR. K K BHATTA MS. R DEVI
	WITH MACApp./12535/2019 (Filing Number)	MUSSTT. RAHIMA BEGUM @ KHATUN Versus NATIONAL INSURANCE COMPANY LTD.		
4	I.A.(Civil)/3962/2019 in MACApp./310236/2017	ORIENTAL INSURANCE CO. LTD. Versus MRS. MUSLIMA BEGUM and 6 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR. A KHAN MR. M DUTTA
	WITH MACApp./310236/2017 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus MRS. MUSLIMA BEGUM and 6 ORS,		
5	I.A.(Civil)/293/2020 in MACApp./12391/2019	SMTI. INDIRA BORDOLOI Versus MD. HAIDOR ALI AND ANR	MR. M TALUKDAR MS. S BIN MR. A SHAKIL	MR. A J SAIKIA MR G S BORO
	WITH MACApp./12391/2019 (Filing Number)	SMTI. INDIRA BORDOLOI Versus MD. HAIDOR ALI AND ANR		

6	I.A.(Civil)/360/2020 in MACApp./18847/2019	SMTI. PURABI DAS AND 2 ORS Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND ANR	MR. A R SHOME MS. N GOSWAMI MR A J GHOSH MR. S CHAUHAN	
	WITH MACApp./18847/2019 (Filing Number)	SMTI. PURABI DAS AND 2 ORS Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND ANR	MR. A R SHOME	
7	I.A.(Civil)/1048/2020 in MACApp./3341/2020	SRI AJIT DEBNATH @ AJIT NATH @ ASHIT DEY Versus M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR	MR J MOLLAH MRS. A BHANU MS. S P DAS	
	WITH MACApp./3341/2020 (Filing Number)	SRI AJIT DEBNATH @ AJIT NATH @ ASHIT DEY Versus M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR		
8	I.A.(Civil)/1408/2020 in MACApp./6306/2020	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH
	WITH MACApp./6306/2020 (Filing Number)	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN (D)		
	WITH I.A.(Civil)/1430/2020	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	
9	I.A.(Civil)/1981/2021 in MACApp./9138/2021	SMTI SABITA DEKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./9138/2021 (Filing Number)	SABITA DEKA Versus ORIENTAL INSURANCE COM. LTD. B	B R DAS	
10	I.A.(Civil)/2359/2021 in MACApp./9135/2021	MANUSHA MANDAL Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	
	WITH MACApp./9135/2021 (Filing Number)	MANUSHA MANDAL Versus ORIENTAL INSURANCE COM. LTD. A	B R DAS	

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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[For Tuesday,2nd August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:15 PM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1718/2022 FIXED	GAJEN CH NATH Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM
<u>ADMISSION</u>				
2	CRP/180/2018 PART-HEARD, FIXED	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER	MRS. U BARUAH DR. B AHMED MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA MR S A BARBHUIYA	MR. S P CHOUDHURY
	WITH I.A.(Civil)/3777/2019 in CRP/180/2018	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER, HIS LEGAL HEIRS AND 4 ORS	MR. T U LASKAR MS. S DASGUPTA	
<u>BAIL HEARING</u>				
3	AB/747/2021	MOON AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI	PP, ASSAM
<u>ORDERS</u>				
4	Review.Pet./100/2022 IN MAC.APP. 526/2017(D/O), WITH LCR	JAHURA KHATOON AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. B J GHOSH MISS. M DAS MD. S ISLAM MR. M DEKA	
5	I.A.(Civil)/1695/2022 B/O in MACApp./922/2018 WITH MACApp./922/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI CHANDRA MAYA DEVI AND 4 ORS	MR. R GOSWAMI	MR D MONDAL
	WITH I.A.(Civil)/3838/2018 in MACApp./922/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI CHANDRA MAYA DEVI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA FOR CAVEATOR
		NATIONAL INSURANCE COMPANY LTD Versus SMTI CHANDRA MAYA DEVI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA FOR CAVEATOR
<u>HEARING</u>				

6 Arb.A./13/2016
CAVT. NO. 1189/2014
PART-HEARD, WITH LCR, FIXED

UNION OF INDIA
Versus
M/S BUILD WORTH PVT. LTD.

MR.S C KEYAL
C.G.C.
MR H GUPTA
MR H GUPTA
MRSR BORAH
ASSTT.S.G.I.

MR.S SARMA
FOR CAVEATOR

WITH

I.A.(Civil)/1089/2016
in Arb.A./13/2016

UNION OF INDIA
Versus
M/S BUILD WORTH PVT. LTD.

MR.S C KEYAL
C.G.C.
MRSR BORAH
ASSTT.S.G.I.

MR.S SARMA
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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20)	MS. D GHOSH	01-08-2022	To	06-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/320/2014 PART-HEARD, FIXED	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
2	WP(C)/4305/2016 P/H, FIXED	MD. MONJUR AHMED and 42 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN	MR.A Z AHMED(R- 3,6,7&8) MR.K R PATGIRI(R- 4,5&9) MS.C DAS (R- 4,5&9) SC, SECONDARY EDUCATION MS.U CHOUDHURYR- 4,5and9 MR.A RAHMAN(R- 3,6,7&8)
HEARING				
3	RSA/32/2010 WITH LCR, FIXED	KUNJALAL DAS and 2 ORS Versus SUKHADA DAS and 15 ORS	MR.K SARMA MR.D DAS	MS.T GOSWAMI
4	CRP/314/2015 WITH LCR, B/O	ON THE DEATH OF BANGSHI DHAR LAHKAR HIS LEGAL HEIR SMTI. SNIGDHA BARUAH and 2 ORS. Versus GOBIN HALOI	MR.C GOSWAMI	MS.J GOGOI MR.U BHATTACHARYA MR.D C C PHUKAN
5	RSA/223/2016 WITH LCR, B/O	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
6	RFA/72/2019 WITH LCR	SRI KAMAL CHANDRA MAHANTA Versus SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS
7	RSA/133/2019 CAVT. NO.0486/2019 WITH LCR	ABDUL MALEK SK, Versus HARPATI BEWA AND 8 ORS.	MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ	MS. R CHOUDHURY (R-2 TO 8) FOR CAVEATOR

	WITH I.A.(Civil)/2149/2019 in RSA/133/2019	ABDUL MALEK Versus HARPATI BEWA AND 8 ORS	MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ	MS. R CHOUDHURY FOR CAVEATOR
8	WITH RSA/135/2019 CAVT. NO. 0491/2019	BOKSER ALI AND 8 ORS Versus HARPATI BEWA AND 7 ORS	MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ	MS. R CHOUDHURY (R-2 TO 8) FOR CAVEATOR
	WITH I.A.(Civil)/2153/2019 in RSA/135/2019	BOKSER ALI AND 8 ORS Versus HARPATI BEWA AND 7 ORS	MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ	MS. R CHOUDHURY FOR CAVEATOR
9	RFA/22/2020 WITH LCR, FIXED	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
	WITH I.A.(Civil)/581/2020 in RFA/22/2020	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
<u>STAY MATTERS</u>				
10	CRP/37/2015 CAVT. NO.751//2014	KISHAN CHAND DUSHAD and ANR. Versus SMTI DIPTI RANI SEAL	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA FOR CAVEATOR
11	CRP/35/2019 WITH LCR	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR R BARUAH (R1) MS. R CHOUDHURY MR A D CHOUDHURY (R1) MR. D CHOUDHURY (R1) MS. S S ZIA MR A DUTTA (R1) P NATH (R1)
	WITH I.A.(Civil)/1453/2020 in CRP/35/2019	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND ANR.	MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/2113/2020 in CRP/35/2019	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R A CHOUDHURY
12	WITH CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
	WITH I.A.(Civil)/1452/2020 in CRP/190/2018	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND 7 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
13	CRP(IO)/113/2021 CAVT. NO.06522/021, WITH LCR	PABITRA BORO AND 2 ORS Versus SABITRI NATH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. M TALUKDAR MR. M TALUKDAR MR. A ALAM MS. M TALUKDAR MS. M TALUKDAR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
14)	MR. S B PRASAD	31-07-2022	To	13-08-2022
15)	MR. J SARMAH	01-08-2022	To	04-08-2022
16)	MR. M K DAS	30-07-2022	To	06-08-2022
17)	MRS. N BARUAH	01-08-2022	To	13-10-2022
18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 01-08-2022 TO 06-08-2022
LISTED BEFORE THIS BENCH,ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./159/2021 FIXED	PRANAB KR. DAS Versus JAYANTA BARUA AND 2 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR S DUTTA (r-3) MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
	WITH			
2	MACApp./31/2020	SRI MITHUN BARUAH Versus SRI JAYANTA BARUAH and 2 ORS	MR.J MOLLAH MS.A BHANU MS. S P DAS	MR. R K BHATRA MS.P HAJURI(R-3)
ORDERS				
3	I.A.(Civil)/453/2021 FIXED in MACApp./12160/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus PURNIMA GOGOI AND 2 ORS.	MR. R C PAUL	MR. N BORUAH MR S KHOUND (R-1)
	WITH MACApp./12160/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PURNIMA GOGOI AND 2 ORS		
	WITH I.A.(Civil)/4040/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PURNIMA GOGOI AND 2 ORS	MS. P DEBNATH MR. A K PURKAYASTHA MR. R C PAUL MR. R C PAUL D Roy	MR. N BORUAH MS B SAIKIA
HEARING				
4	RSA/25/2013 WITH LCR	ABDUL SALAM@ ABDUS SALAM and ANR, Versus JULHAS ALI and ORS	MR.N DHAR MD.B HUSSAIN MR.P B MAZUMDER	MR.B BANERJEE MR.A ROSHID MR.A ROSHID MS. R CHOUDHURY MS.M R DEVI MS.M R DEVI MR.A MOBARAQUE
5	MACApp./249/2013 WITH LCR	ABDUL MOTIN Versus GIRISH BURA GOHAIN and 2 ORS.	MR.A KAKATI	MR. S K S THAKUR MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MR.H N SARMA

6	RSA/217/2015 CAVT. NO. 593/2015 WITH LCR	SHRI PROMODE CHANDRA NATH and 4 ORS Versus SMTI GAYATRI MOHANTA and 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.M K MAJUMDAR MR.S DAS MRM RAHMAN MR.B KALITA MR.F A HASSAN FOR CAVEATOR
7	MACApp./81/2016 WITH LCR, FIXED, (QUANTUM)	MD HAIDAR ALI Versus M/S NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. T J MAHANTA MR. A BARUA MS. P BHATTACHARJEE	MS. R D MOZUMDAR(R-1) MS. C MOZUMDAR(R-1) MR. S P SHARMA R-1
8	WITH MACApp./145/2016	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD HAIDAR ALI and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MS.K DEKA MS.P DAS	
STAY MATTERS				
9	CRP/11/2019	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. P K ROYCHOUDHURY MR. JYOTIRMOY ROY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
10	CRP/122/2019	M/S. SHASWAT DEVELOPERS PVT. LTD. Versus M/S. TANTIA CONSTRUCTIONS LTD. AND ANR.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
11	Tr.P.(C)./37/2022	PORISMITA GOSWAMI Versus DIPANKOR BOLLOVE GOSWAMI	MR. J K GOSWAMI MR. J BARMAN	MR S BORTHAKUR MR H P NEPAL

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
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